NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 444/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.1122017

NAME OF THE PARTIES:

3A Capital Services Limited

V/s.

Carona Limited

SECTION OF THE COMPANIES ACT: 58,59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	BHADRESH	PRACTEISING	Cherola
	HAHR	C3	Miles
42	Mehul Rathod	Respondent	Mathoo

ORDER

CP 444/58,59/NCLT/MB/MAH/2017

At request of the parties, list this matter on 5.1.2018.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)